

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.66/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st March 2018, 10.30 A.M

Name of the Company	GRL Finance Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	MANJU BHUTERIA	} Applicants	Swarvamu Saha 01/03/2018
2.	SWARVANU SAHA		
3.	MANOJ KUMAR GARG		

ORDER

Ld. Counsel appearing on behalf of the petitioners has filed supplementary affidavit producing the Board Resolution and consent of shareholders. It is recorded.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)